Note: The above list is subject to change upon receipt of further information on existing claims
Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(18) of CIRP Regulations

													Annexure 7
Name	Name of the Corporate Debtor	ate Debtor		Snehanjali and S.B.	Snehanjali and S.B. Developers Private Limited	imited							
Date	Date of commencement of CIRP	nent of CIRP		07-03-2024									-
List of	List of creditors as on	7		20-09-2024									
					List of o	perational credito	List of operational creditors (Government Dues)	ies)					
													(Amount in Rs.)
<u>s</u>		Details of the claimant	Details of	Details of claim received		Details of claim admitted	im admitted		Amount of	Amount of any	Amount of any Amount of claim Amount of claim Remarks, if any	Amount of claim	Remarks, if any
8	No. Department Claimant	Calmant	Date of receipt	Amount claimed	Date of receipt Amount claimed Amount of claim Nature of claim Whether related % voting share in admitted party? Coc, if applicable	Nature of claim	Whether related party?	% voting share in CoC, if applicable	contingent claim	mutual dues, not admitted that may be set		under verification	
										off			
1	1 State Tax	Deputy Commissioner of State Tax (MUM- VAT-E-712) Nodal Division - 11, Mumbai	10-06-2024	6,72,75,480		Statutory dues	No	0%	-		ı	6,72,75,480	
2	2 GST	Assistant Commissioner, Division 5 CGST & C.Ex., Mumbai West Commissionerate	18-06-2024	24,40,60,163		2,12,44,454 Statutory dues No	No	0%	,		4,15,82,602	18,12,33,107	